

All India Council for Technical Education (Member-Secretary) Recruitment Rules, 2006

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All India Council for Technical Education (Member-Secretary) Recruitment Rules, 2006

In exercise of the powers conferred by sub-section (1), read with clause (e) of sub-section (2), of Section 22 of the All India Council for Technical Education Act, 1987 (52 of 1987), the Central Government hereby makes the following rules, namely :

- 1. Short title and commencement :-**
- 2. In these rules, unless the context otherwise requires :-**
- 3. Method of recruitment and other matters :-**
- 4. Disqualification :-**
- 5. Power to relax :-**
- 6. Saving :-**
- 7. Other conditions of service :-**

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